

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM HON'BLE MEMBER (TECHNICAL) TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/134/KOB/2024 in CP(IBC)/38/KOB/2023
SECTION	REG. 17 (1) & 13 (1) (d) IBBI
NAME OF PARTIES	KIZHAKKEKARA KURIAKOSE JOSE (IRP) IN THE MATTER OF JOMER PROPERTIES AND INVESTMENTS PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	KIZHAKKEKARA KURIAKOSE JOSE (IRP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 April 2024

## ORDER

**IA(IBC)/134/KOB/2024 in CP(IBC)/38/KOB/2023**

This is an IA bearing No. 134/KOB/2024 filed by the IRP to place on record the report certifying the constitution of CoC and list of creditors in the matter of M/s Jomer Properties and Investments Private Limited.

Learned IRP, Mr. Kizhakkekkara Kuriakose Jose appears through virtual mode and submits that the new creditor is SBI, which is having 100% voting share. Taking note of the submission of the Learned IRP and on perusal of the averments made in the present application, the report certifying the constitution of CoC and list of Creditors is taken on record.

With the aforesaid observations, this IA(IBC)/134/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T. KRISHNA VALLI  
MEMBER (JUDICIAL)**